

Partnership is one of the interventions proposed under the Restructured ICDS scheme to facilitate improvement in quality of service delivery which would benefit children and women accessing services under the ICDS scheme.

(c) The details are yet to be worked out.

12.00 NOON

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: There is a Short Notice Question by Shri Abu Asim Azmi. Not present. Papers to be laid on the Table.

(MR. DEPUTY CHAIRMAN in the Chair.)

Outcome Budgets (2008-09) of various Departments in the Ministry of Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table a copy each (in English and Hindi) of the following documents:

- (i) Outcome Budget for the year 2008-09 of the Department of School Education and Literacy in the Ministry of Human Resource Development; and [Placed in Library. See No. L.T. 8337/08]
- (ii) Outcome Budget for the year 2008-09 of the Department of Higher Education in the Ministry of Human Resource Development. [Placed in Library. See No. L.T. 8336/08]

Outcome Budget (2008-09) Of the Ministry of Minority Affairs

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2008-09 of the Ministry of Minority Affairs. [Placed in Library. See No. L.T. 8340/08]

Accounts (2006-07) of CERC, New Delhi and related papers

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): Sir, I lay on the Table, under sub-section (4) of section 100 of the Electricity Act, 2003, a copy (in English and Hindi) of the Annual Accounts of the Central Electricity Regulatory Commission (CERC), New Delhi, for the year 2006-07 and the Audit Report thereon. [Placed in Library. See No. L.T. 8257/08]

Report and Accounts (2006-07) of HCL, Kolkata and related papers

THE MINISTER OF MINES (SHRI SIS RAM OLA): Sir, I lay on the Table.

1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:—

(a) Annual Report and Accounts of the Hindustan Copper Limited (HCL), Kolkata, for